

WEEKLY

**THE HIGH COURT OF ORISSA, CUTTACK**  
**LIST OF BUSINESS FOR MONDAY, THE 24<sup>TH</sup> JULY, 2023**  
**COURT NO - VII (4TH FLOOR)**  
**AT 10:30 AM**

**THE HON'BLE MR. JUSTICE D.DASH**  
**THE HON'BLE DR. JUSTICE S.K. PANIGRAHI**

**(THIS BENCH WILL FUNCTION THROUGH HYBRID ARRANGEMENT (VIRTUAL/PHYSICAL MODE.)**

**Learned counsel desirous of appearing through Virtual Mode shall intimate the name, item number, case details etc. to the Court Master through Mobile No.7978967407 between 8.00 P.M. to 10.00 P.M. on the previous date of the hearing of the case.**

**Learned counsel for the parties are requested to handover a brief written note with page reference at the time of hearing of CRLA/JCRLA/GCRLA.**

**FOR JUDGEMENT**

1)	CRLA/99/2008	JAGDISH DALPATI <b>Vs</b> STATE	M/S.ARUN KU.ACHARYA S.MISHRA,T.K.MISHRA
2)	GCRLA/65/2011	STATE <b>Vs</b> JAGADISH DALPATI	ADDL.GOV.T.ADVOCATE  M/S.D.MUND, M/S. MOHENDRA KUMAR MOHAPATRA,S.KHAN,P.K.BE HERA,C.ROUT, S.N.PADHEE,S.K.LENKA
3)	JCRLA/76/2011	SIMANCHAL NAHAK <b>Vs</b> STATE	M/S.B.K.RAGADA,L.N.PATEL, N.K.DAS, M/S. NRUSINGHA NANDA MOHAPATRA,B.D.SALPA,T.K HUNTI,G.B.MISHRA,P.K
4)	CRLA/1/2012	SIBANANDA CHHURIA <b>Vs</b> STATE	M/S.D.P.DHAL A.TRIPATHY,S.K.DASH,S.MO HAPATRA
5)	JCRLA/27/2012	CHAITANYA@KRUSHNA <b>Vs</b> STATE	M/S.MRS.PADMAJA PATNAIK N.K.BISWAL,D.PRADHAN GOVT. ADV
6)	JCRLA/43/2012	MADHABA PRADHAN <b>Vs</b> STATE	MISS.D.R.NANDA MR.JUGAL KISHORE PANDA, MR.B.K.SAHOO GOVT. ADVOCATE
7)	JCRLA/46/2012	SIDHESWAR MALLIK <b>Vs</b>	M/S. SANJEEB CHAKRAWARTHY,B.K.SINHA ,T.SINHA,B.DAS, M/S. RAJIB BIHARI MISHRA,NIRANJAN PANDA

8)	JCRLA/52/2012	STATE SURA@SURESH NAIK <b>Vs</b>	M/S.B.K.RAGADA N.K.DAS,L.N.PATEL
9)	CRLA/46/2016	STATE PADMAN KHILLA <b>Vs</b>	M/S.SONITA BISWAL,H.MOHANTY,M.M.S WAIN
10)	CRLA/47/2016	STATE OF ORISSA SRIRAM KHARA <b>Vs</b>	M/S.NIRANJAN PANDA MR.JUGAL KISHOR ROUT
11)	CRLA/149/2016	STATE OF ORISSA TIAN@ATMARAM CHHURIA <b>Vs</b>	M/S.GEETANJALI MAJHI
12)	CRLA/317/2016	STATE OF ORISSA SUMANTA SINGH <b>Vs</b>	M/S.SANJIB MOHANTY, MR. JAGANNATH KAMILA, A.K.SAMAL,S.C.MOHANTY,B. BISWAL
13)	CRLA/344/2016	STATE OF ORISSA KAPILA MAHAKUD <b>Vs</b>	M/S.PRAJIT KUMAR PRADHAN, B. ROUT B.ROUT
14)	CRLA/348/2016	STATE OF ORISSA USHMAN KHAN@TANA <b>Vs</b>	M/S.JYOTIRMAYA SAHOO, (MR. NARENDRA LENKA ) ,MR. SRIKANT KUMAR BARIK M/S ASHWINI KU. DAS, S.DAS, A.K.MAJHI, R.N.MOHANTY, J.BEHERA,B.R.SAHOO,S.K.P ATTNAIK,M/S.A.PATTANAIAK, A.K.MAJHI,M/S.S.K.JENA
15)	CRLA/614/2016	STATE OF ORISSA RAMESH SAHU <b>Vs</b>	M/S.DEEPTIREKHA NANDA M/S.NIRANJAN PANDA,G.ROUT,A.K.BEHERA ,D.R.MISHRA,M/S.GIRIDHAR I ROUT,A.K.DEI,G.ROUT,S.MO HANTY,D.PANDA,B.K.SAHO O
16)	CRLA/669/2016	STATE OF ORISSA SEKHAR HUIKA <b>Vs</b>	M/S.A.K.NANDA M/S.BISWAJIT NAYAK, S.SAMANTRAY,A.K.PATRA,G. N.SAHU
17)	JCRLA/2/2016	STATE OF ORISSA SANTOSH SAHU <b>Vs</b>	M/S LALITENDU MISHRA S.NAIK,S.K.SINGH,N.MISHR A,S.PADHY,N.AGRAWAL

18)	JCRLA/4/2016	STATE OF ORISSA SANTOSH MOHANTA@CHOUDHURY <b>Vs</b>	MISS.BIJAYA LAXMI TRIPATHY
19)	JCRLA/7/2016	STATE OF ORISSA BAIDYANATH RANDHARI <b>Vs</b>	GOVT.ADV. M/S. (M/S RAJIB LOCHAN PATTNAIK, P.K.DAS, S.ROUT, R.K.PATRA)
20)	JCRLA/8/2016	STATE OF ORISSA PATRA MUNDA <b>Vs</b>	MR.CHITTA RANJAN SAHU, SUSAMA RANI SAHOO
21)	JCRLA/11/2016	STATE OF ORISSA DIBYAJYOTI MALLIK <b>Vs</b>	GOVT. ADVOCATE MR. JAGANNATH KAMILA
22)	JCRLA/13/2016	STATE OF ORISSA BRAJA MAJHI <b>Vs</b>	M/S GAYATRI PATRA( AMICUS CURIAE) ( M/S.SARAT CH.MEKAP, P.K.BEHERA)
23)	JCRLA/16/2016	STATE OF ORISSA NAKULA DIGAL <b>Vs</b>	MR. A.S.PAUL
24)	JCRLA/19/2016	STATE OF ORISSA BAL SINGH HIKAKA <b>Vs</b>	M/S. NISHA AGRAWAL
25)	JCRLA/20/2016	STATE OF ORISSA KAILASH BHAGAT@TUTU <b>Vs</b>	M/S. G. MADANI (AMICUS CURIE), MR.MANAS CHAND
26)	JCRLA/22/2016	STATE OF ORISSA KATIA@HAREKRUSHNA BEHERA <b>Vs</b>	MR.R.K.MALLICK
27)	JCRLA/28/2016	STATE OF ORISSA RAJENDRA MAHAKUD <b>Vs</b>	M/S JYOTSNA RANI TRIPATHY, MR. NIRANJAN PANDA
28)	JCRLA/29/2016	STATE OF ORISSA KESAN BISI <b>Vs</b>	M/S.TAPASWANI SINHA,S.CHAKRAVARTY,B.K .SINHA,B.DAS, ( M/S.BIJAYALAXMI TRIPATHY,B.TRIPATHY,N.TR IPATHY)
29)	JCRLA/44/2016	STATE OF ORISSA BAPI@AMULYA PATRA <b>Vs</b> STATE OF ORISSA	MR.AMLAN SHAKTI PAUL

30)	JCRLA/47/2016	KANGU JANI <b>Vs</b> STATE OF ORISSA	MS.SONITA BISWAL
31)	JCRLA/48/2016	SUNADHAR JANI@SANADHAR <b>Vs</b> STATE OF ORISSA	MR.A.P.BOSE
32)	JCRLA/49/2016	LACHHAMAN BHATRA <b>Vs</b> STATE OF ORISSA	MR.B.S.RAYAGURU
33)	JCRLA/53/2016	RATANA MUNDA <b>Vs</b> STATE OF ORISSA	MS.RITA DEY, MR. SARATHI JYOTI MOHANTY
34)	JCRLA/56/2016	CHATURBHUJA@SAMBARU NAIK <b>Vs</b> STATE OF ORISSA	MS.BIJAYALAXMI TRIPATHY
35)	JCRLA/66/2016	KATA@KISHORE GHADEI <b>Vs</b> STATE OF ORISSA	MS.ANIMA KUMARI DEI , M/S. AKSHAYA KU PANDEY, D.N.MISHRA,K.S. DAS,P.K.JENA,(M/S.BIDYULA TA MOHANTY)
36)	JCRLA/72/2016	SURATI MATRI <b>Vs</b> STATE OF ORISSA	M/S.R.N.PRUSTY,MR. SAHASRANSU SOURAV C.R.KAR Govt. Advocate
37)	CRLA/393/2017	BADA MAHALI <b>Vs</b> STATE OF ORISSA	M/S.BIJAYA KUMAR BEHERA I P.K.DASH
38)	CRLA/679/2017	RANGADHAR@MAHESWRE NAYAK <b>Vs</b> STATE OF ORISSA	M/S.S.K.ZAFARULLA, J.KAMILA A.G.A.
39)	CRLA/762/2017	MAHIA@MAHESWAR MALLIK <b>Vs</b> STATE OF ORISSA	M/S.ARUNA SAHU M/S.AJAY KU.PRADHAN,S.K.SWAIN,D. DAS,G.SAHOO,D.P.JENA
40)	JCRLA/7/2017	NIDHIA CHAMPIA <b>Vs</b> STATE OF ORISSA	MR. VIVEKANANDA JENA
41)	JCRLA/11/2017	SIPRIYAN DIGAL <b>Vs</b> STATE OF ORISSA	MR. AMRUT BARAL
42)	JCRLA/12/2017	ANADI MAHAKUD <b>Vs</b> STATE OF ORISSA	MR. ASHISH JENA

43)	JCRLA/20/2017	SHANTILATA DAS <b>Vs</b>	MR. ABHILASH MISHRA, M/S. BIJAY.K. BEHERA, P.K.DAS
44)	JCRLA/116/2017	STATE OF ORISSA SUKRU KISHAN and ANOTHER <b>Vs</b>	M/S. GAYATRI PATRA
45)	CRLA/108/2018	STATE OF ORISSA SIBA NIAL@TRILOCHAN <b>Vs</b>	M/S.D.P.DHAL K.MOHANTY,S.K.DASH,B.S.D ASPARIDA,S.MOHAPATRA
46)	CRLA/109/2018	STATE OF ORISSA PRABHULAL BANDICHHOR <b>Vs</b>	M/S.D.P.DHAL K.MOHANTY,B.S.DASPARIDA ,S.K.DASH
47)	CRLA/125/2018	STATE OF ORISSA MANASI@SANSAL BHATRA <b>Vs</b>	M/S.PRADEEP KUMAR ROUT A.JENA
48)	CRLA/353/2018	STATE OF ORISSA UMAKANTA PRADHAN <b>Vs</b>	M/S CHITTARANJAN SAHU
49)	JCRLA/3/2018	STATE OF ODISHA TUAN KHAN <b>Vs</b>	M/S.JUGAL KISHORE PANDA,S.K.PATTNAIK
50)	JCRLA/13/2018	STATE OF ORISSA GUNJURU MAJHI <b>Vs</b>	MR. P.RAMAKRISHANA PATRA
51)	JCRLA/30/2018	STATE OF ORISSA JYOTI RAM@NAG <b>Vs</b>	MR.PRASANT KU.ROUTRAY ( M/S.SUNIL KU.PANDA,K.PANDA,A.K.JEN A,R.L.PATNAIK,S.ROUT)
52)	JCRLA/48/2018	STATE OF ORISSA BRUNDABAN DEHURY <b>Vs</b>	M/S JASHOBANTA DASH, B.P.PANDA
53)	JCRLA/64/2018	STATE OF ODISHA JABUNA MUNDA <b>Vs</b>	MR. SATYANARAYAN MISHRA
54)	JCRLA/97/2018	STATE OF ODISHA KUSHA GADABA <b>Vs</b>	M/S. SURYAKANTA DAS MOHAPATRA, R. SAHU, S.K.BARAL,B.K.BARIK, D. MOHANTY,M.R. DAS MOHAPATRA, ( MR. CHITTA RANJAN SAHOO ),MR.SURYAKANTA DAS MOHAPATRA
55)	CRLA/182/2019	STATE OF ODJISHA GOPABANDHU SABAR@GOPA <b>Vs</b>	BIRAJA PRASANNA DAS I.S.MAHARANA,D.K.PANDA, S.DAS

		STATE OF ODISHA	M/S. HAREKRUSHNA DASH, PANCHANAN PANIGRAHI
56)	CRLA/185/2019	NAVAGHANA@NABAGHANA PRADHAN <b>Vs</b>	M/S.JITENDRA SAMANTARAY S.G.DAS
57)	CRLA/325/2019	STATE OF ODISHA SUSANTA MALLIK <b>Vs</b>	M/S.SATYABRATA MOHANTY S.S.MOHAPATRA,A.K.JENA,P .K.DAS,S.K.DAS,R.C.BEHERA ,A.P.RATH
58)	CRLA/583/2019	STATE OF ODISHA GANESH MAHARANA@DAS <b>Vs</b>	M/S.S.P.DAS, M/S. N.N. MOHAPATRA, G.B MISHRA, I. PADHI P.K.PATTANAIK, C.MOHAPATRA
59)	CRLA/662/2019	STATE OF ODISHA TUKUNA RAUT <b>Vs</b>	M/S. SOUBHAGYA KUMAR DASH, S.K.TRIPATHY,P.K.SATAPAT HY,JYOTIRMAYA SAHOO B.R.SAHOO, S.K.PATTNAIK, B.N.MOHAPATRA
60)	JCRLA/11/2020	STATE OF ODISHA MADHUSUDAN MUNDA <b>Vs</b>	MR.PULAKESH MOHANTY
61)	JCRLA/52/2021	STATE OF ODISHA PAGLA@DURGA BESHRA <b>Vs</b>	MR. SIDHARTH SWAIN, M/S. SAPAN KUMAR PAL,M/S. ANIRUDHA NAYAK,M/S. CHANDRADEEP KUMAR SAHU
62)	CRLA/214/2022	STATE OF ODISHA KAILASH SAHU <b>Vs</b>	AJAYA KUMAR PRADHAN S.K.SWAIN
63)	CRLA/951/2022	STATE OF ODISHA SANTANU PODHA <b>Vs</b>	JUGALA KISHORE PANDA S.S.DASH, B.KARNA
64)	CRLA/1180/2022	STATE OF ODISHA BIJU KANHAR <b>Vs</b>	SANJIB KUMAR BHANJADEO S.BALABANTRAY, B.K.BEHERA, S.R.SAHOO
65)	CRLA/1195/2022	STATE OF ODISHA AKRURA KANHAR <b>Vs</b>	SANJIB KUMAR BHANJADEO S.BALABANTRAY, B.K.BEHERA, S.SAHOO
66)	CRLA/1196/2022	STATE OF ODISHA BIGHNESWAR KANHAR <b>Vs</b>	SANJIB KUMAR BHANJADEO S.BALABANTRAY, B.K.BEHERA, S.R.SAHOO

67)	CRLA/1197/2022	STATE OF ODISHA CHITTARANJAN KANHAR <b>Vs</b>	SANJIB KUMAR BHANJADEO S.BALABANTRAY, S.SAHOO
68)	CRLA/1198/2022	STATE OF ODISHA DASARATHA KANHAR <b>Vs</b>	SANJIB KUMAR BHANJADEO S.BALABANTRAY, B.K.BEHERA, S.SAHOO
69)	CRLA/1199/2022	STATE OF ODISHA LIBESWAR KANHAR <b>Vs</b>	SANJIB KUMAR BHANJADEO S.BALABANTRAY, B.K.BEHERA, S.R.SAHOO
70)	JCRLA/28/2022	STATE OF ODISHA DULESWAR@UMAKANTA GANDHA <b>Vs</b>	M/S. ANIMA KUMARI DEI
71)	CRLA/234/2023	STATE OF ODISHA SARBESWAR BADIA <b>Vs</b>	AMIT KUMAR NATH S.K.ROUT, P.K.SAHOO
72)	CRLA/511/2023	STATE OF ODISHA TRIBIKRAM SAI <b>Vs</b>	DURGA PRASAD S. MALLICK
73)	CRLA/607/2023	STATE OF ODISHA BUDHA SINGH <b>Vs</b>	SURYAKANTA DWIBEDI R.K.MAHANTA, S.HOTA
74)	CRLA/625/2023	STATE OF ODISHA JITRAI SOREN@BALE <b>Vs</b>	JITENDRA SAMANTARAY S.SWAIN, S.G.DAS
75)	JCRLA/8/2023	STATE OF ODISHA PAPUN@MANOJ SAHOO <b>Vs</b>	M/S. CHITTA RANJAN SAHU, P.K.MISHRA
76)	CRLA/541/2016 (MC. 235/17 is at fl. A for bail. Copies of depositions of P.W. 1 to 9 & accused statement filed by ld. counsel for the Appellant is at fl. B. With 2 sets of P.B. and photo copy of LCR. Digitized LCR Barcode no - 30010567.) Spec. ADJ.	STATE OF ODISHA <b>FOR HEARING</b> TAPOMAYA PANDA <b>Vs</b>	M/S. AMITAV TRIPATHY
77)	JCRLA/46/2016 (With 2 sets of PB. Digitized LCR barcode no - 30018792.) Spec. ADJ.	STATE OF ORISSA BIRA BADRA <b>Vs</b>  STATE OF ORISSA	MR. RAMANI PATTANAIAK MR.RAMANI PATNAIK

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| 78)         | JCRLA/50/2016<br>(With 2 sets of PB. Digitized<br>LCR Barcode no - 30019344.)<br>Spec. ADJ.  | SUDANA SABAR<br><b>Vs</b>                                 | M/S.RABINDRA PRUSTY<br>C.R.KAR  |
|             |  | STATE OF ORISSA   |   |
| 79)         | JCRLA/59/2016<br>(With 2 sets of PB. Prisoner's<br>Petition at fl. A reg :<br>engagement of Counsel.<br>Digitized LCR Barcode no -<br>30018979.) Spec. ADJ   | ANANTA KUTRUKA<br><b>Vs</b>                               | MR.JEET SWARUP SAMAL,<br>MR. HEMANTA BHUSAN<br>DASH,  |
|             |  | STATE OF ORISSA   |   |
| 80)         | JCRLA/62/2016<br>(With 2 sets of PB. Digitized<br>LCR Barcode no - 30019349.)  | BIJAY@PARAMA MALLIK<br><b>Vs</b>                          | MS.PARTIVA MISHRA<br>MR.PRASANT KU.MISHRA-I   |
|             |  | STATE OF ORISSA   |   |
| 81)         | CRCLA/210/2017<br>(MC.547/17 is at fl.A for bail.<br>I.A. 1627/23 at fl. K for app.<br>order. With 2 sets of PB. With<br>copy of TCR. [ The Case stands<br>adjourned to WC. 09.10.2023 ] )<br>C.J MENTION. | KISU@KISAN CHANDRA<br>MISHRA@PRAVASIS MISHRA<br><b>Vs</b> | M/S.ABHAYA KUMAR<br>PARIDA,M/S. MANAS<br>CHAND,R.R.MISHRA,K.MAN<br>SINGH<br>A.K.BUDHIA,S.R.PATI,A.K.SA<br>HOO   |
|             |  | STATE OF ORISSA   |   |
| <b>WITH</b> | CRCLA/405/2017<br>(MC.1052/17 is at fl.A for stay<br>of fine. With 2 sets of PB. With<br>LCR) Spewc. ADJ.  | LITAN@KISHOR KUMAR DAS<br><b>VS</b>                       | M/S.DEBASNAN DAS,M/S.<br>MANAS<br>CHAND,R.R.MISHRA,K.MAN<br>SINGH<br>M/S.MANAS CHAND,<br>R.R.MISHRA,K.MANSINGH,D<br>.BISWAL,R.K.MALLICK,A.R.P<br>RATIHARI,S.S.PATNAIK   |
|             |  | STATE OF ORISSA   |   |
| 82)         | CRCLA/332/2017<br>(I.A. 430/23 at fl. R for interim<br>Bail. With 2 sets of PB.<br>Digitized TCR Barcode no -<br>30018260.) Spewc. ADJ.  | BIKU@SUNIL KUMAR<br>PRUSTY@SUNIL PRUSTY<br><b>Vs</b>      | M/S.SOURA<br>CH.MOHAPATRA, MR.<br>RAKESH KUMAR MALLAICK,<br>SUBRAT PANDA,R.K.PARIDA<br>M/S.N.N.MOHAPATRA,<br>B.D.SALPA, G.B.MISHRA,<br>P.K.ROUT, SUBRAT<br>PANDA,R.K.PARIDA,MR.RAK<br>ESH KU.MALLICK,<br>R.R.CHHOTARAY,P.MOHAPA<br>TRA,B.MUDULI,R.LENKA,B.K<br>.DASH,S.A.HAFIZ,P.K.SWAIN<br>,S.BISWAL |
|             |  | STATE OF ORISSA   | M/S. N.N.MOHAPATRA,<br>B.D.SALPA,G.B.MISHRA,P.K.<br>ROUT,   |



<b>WITH</b>	CRLA/245/2017 (I.A. 1135/23 at fl. L for extension of interim bail. I.A. 1428/23 at fl. M for Bail. With 2 sets of PB. Digitized LCR Barcode no - 30018260.)	MUNA@BIJAN KUMAR DAS <b>VS</b>	M/S.RAMANI KANTA PATTANAIAK B.SINGH,A.MOHANTY,B.C.P ARIJA,M.ROUTRAY,S.S.JENA, R.R.ROUT,P.MALLIK
		STATE OF ORISSA	
	CRLA/252/2017 (I.A. 760/23 at fl. S for Bail. With 2 sets of PB. Digitized LCR Barcode no - 30018260.)	BABLU@DEVI PRASAD DAS <b>VS</b>	M/S SITIKANT MISHRA,S.R.MOHANTY,S.K. MEHERULLA,A.K.ROUT, M/S.RANJIT MOHANTY M/S. CHANDANA MISHRA,S.MOHARANA,B.DA S,A.NAYAK,T.K.KUANR
		STATE OF ORISSA	
	CRLA/331/2017 (With 2 sets of PB. Digitized LCR Barcode no - 30018260.)	LUCKY@SIDHARTHA SANKAR PRUSTY <b>VS</b>	M/S.DEEPALI MOHAPATRA M.SAHOO,A.BARAL
		STATE OF ORISSA	
	CRLA/725/2017 (With 2 sets of Paper Book. Soft copy of TCR is available with B.C. No.30018260. with BLAPL No.25012/13, A Dispd. of Case.)	TIK@HRUDANANDA DAS <b>VS</b>	M/S.MANAS RANJAN KHATUA A.K.BEHERA,T.R.DAS
		STATE OF ORISSA	
83)	CRLA/527/2017 (I.A. 1652/23 at fl. A for Bail. I.A. 1672/23 at fl. B for extension of interim bail. With 2 sets of PB.With Digitized LCR barcode no - 30018777. ) Spec. ADJ.	KAMESWAR NAHAK@NAYAK <b>Vs</b>	M/S. BASUDEV PUJARI,B.K.NAYAK,S.K. PRADHAN,MISS DEEPALI MOHAPTRA,M/S. S.S.RAY(2),.M/S.B.SAHOO MISS.DEEPALI MOHAPATRA,MR.S.S.RAY (2),A.TRIPATHY,B.MOHANTY
		STATE OF ORISSA	
<b>WITH</b>	CRLA/508/2017 (An affidavit at fl. R may kindly be seen reg : engagement of Counsel. With 2 sets of PB. Digitized LCR Barcode no - 30018777. )	MANASH RANJAN NAHAK <b>VS</b>	M/S.S.S.PATTANAIAK,A.R.PRA TIHARI,D.BISWAL,D.DAS,R. M.RAO, MR. SUBHENDRA SAHANI ,
		STATE OF ORISSA	
84)	JCRLA/86/2017 (With 2 sets of PB. Digitized LCR Barcode no - 30007479.) Spewc. ADJ.	RAMESH@KEMPA BEHERA <b>Vs</b>	MR. RATIKANTA MOHAPATRA,(M/S. BIJAYALAXMI TRIPATHY)
		STATE OF ORISSA	
<b>WITH</b>	CRLA/492/2017 (With 2 sets of PB. Digitized LCR Barcode no- 30007479.)	PYARASA NAIK <b>VS</b>	M/S.PRAVASH CH.JENA M/S.B.L.TRIPAHY B.P.TRIPATHY N.TRIPATHY M/S.BIJAYALAXMI TRIPATHY,S.J.DAS,B.S.MISH RA,A.K.DAS
		STATE OF ORISSA	

85)	CRLA/503/2019 (I.A. 230/22 at fl. K for bail. With LCR & 2 sets of PB.)	P.SHYAM SUNDAR PRUSTY <b>Vs</b>	M/S.H.M.DHAL M/S.DEVASHIS PANDA,S.PANDA,S.K.NAYAK, G.C.SAHU
		STATE OF ODISHA	M/S.H.S.MISHRA,S.B.PRADH AN,N.SAHANI,P.K.BEHERA,B .K.RAGADA,B.PASAYAT,M/S. KALI PRASANNA MISHRA
<b>WITH</b>	CRLA/522/2019 (With LCR. With 2 sets of PB.)	SURESH CHANDRA SAHU <b>VS</b>	M/S. M/S.H.S.MISHRA,S.B.PRADH AN,B.K.RAGADA,N.SAHANI,P .K.BEHERA,B.PASAYAT,S.DA S, S.DEVI, S.S. SWAIN
		STATE OF ODISHA	M/S. H.S.MISHRA,S.B.PRADHAN, B.K.RAGADA,N.SAHANI,P.K. BEHERA,B.PASAYAT
	CRLA/545/2019 (With LCR. With 2 sets of PB.)	SIBARAM NAYAK @ LULU <b>VS</b>	DEVASHIS PANDA A.KR.PARIDA, S.PANDA, D.K.PATNAIK, L.JENA
		STATE OF ODISHA	M/S.H.S.MISHRA,S.B.PRADH AN,B.K.RAGADA,N.SAHANI, B.PASAYAT,P.K.BEHERA
	CRLA/649/2019 (I.A. 1462/19 at fl. B for stay of fine. I.A.1463/19 at Fl.C for bail. With LCR. With 2 sets of PB.)	SANTOSH MAHARANA <b>VS</b>	DAYANANDA MAHAPATRA M. MAHAPATRA, G.R. MAHAPATRA, A.DASH, M.R. PRADHAN
		STATE OF ODISHA	M/S.H.S.MISHRA,S.B.PRADH AN,B.K.RAGADA,N.SAHANI,P .K.BEHERA,B.PASAYAT
	CRLA/780/2019 (IA no.1707/19 at fl.B for stay of fine. IA no.1708/19 at fl.C for bail. With LCR. With 2 sets of PB.) mention.	N.RAMESH@NARAYAN REDDY <b>VS</b>	M/S.OMKAR DEVDAS , M/S. SANJEEB KUMAR BHANJADEO, B.K. BEHERA, S. BALABANTRAY B.PANIGRAHI
		STATE OF ODISHA	M/S.H.S.MISHRA,S.B.PRADH AN,B.K.RAGADA,N.SAHANI,P .K.BEHERA,B.PASAYAT
86)	CRLA/625/2020 (With TCR. With 2 sets of PB) Spewc. ADJ.	CHOUDHURY ABINASH DAS @ MUNA <b>Vs</b>	MANOJ KUMAR PATI R.MAHAPATRA, S.DAS, R.K.MOHAPATRA, S.MOHAPATRA, S.C.MOHAPATRA
		STATE OF ODISHA	
<b>WITH</b>	CRLA/626/2020 (With TCR. With 2 sets of PB) Spewc. ADJ.	BAIRAGI @ BAIKUNTHA DAS <b>VS</b>	MANOJ KUMAR PATI R.MOHAPATRA, R.K.MOHAPATRA, S.DAS, S.MOHAPATRA, S.C.MOHAPATRA
		STATE OF ODISHA	

- 87) CRLA/420/2021  
(I.A. No. 766/21 is at fl.C for  
bail. With 2 sets of P.B. Soft  
Copy of TCR( in scanning  
section.) Spewc. ADJ.
- ISWAR@ ISHWAR CHANDRA  
BEHERA  
**Vs**
- JAGANNATH KAMILA  
J.K.MAJHI
- 88) CRLA/841/2022  
(Surrender Certificate at fl. C.  
With Copy of TCR. With 2 sets  
of PB.) Spec. ADJ
- STATE OF ODISHA  
SRIDHAR NAIK  
**Vs**
- S.P.NATH  
S.ROUTRAY, S.SEKHAR,  
J.BISWAL, A.K.DAS,  
M.PANDA
- STATE OF ODISHA